

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF H.H.J. Shri Gopal G. Bhansali**  
**COURT 11 ADDL SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 26-03-2020**

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S.No.	Case Type	Case No.	Title	Name of Advocate
<b>ORDER</b>				
<b>At 2 45 pm Afternoon Session</b>				
1	SUIT	101864/2015	Mohammaed Ilyas Mohammed Idris Vs 1.MCGM 2.Shajhan Qaium Siddique 3.Noorjahan WdoKadir Tambe 4.Furqan Sono Kadir Tambe	Sanaa H. Qureshi
<b>DISMISSAL</b>				
<b>At 11.00 AM Morning Session</b>				
2	SUIT	102330/2012	ABDUL HAQUE SHAMSHER Vs BMC	MRS. AARTI P. BHIDE  ADV. RAWDE - BMC
<b>Sub Matter: NOTICE OF MOTION/0102666/2012</b>				
3	NOTICE OF MOTION	102666/2012	ABDUL HAQUE SHAMSHER Vs B.M.C	AARTI P BHIDE
<b>( Main Matter SUIT/0102330/2012)</b>				
4	SUIT	102103/2016	Mr. Kamruddin Mohd. Yasin Ansari Vs MCGM	V.T. Dubey and Associates
<b>Sub Matter: NOTICE OF MOTION/0100609/2018</b>				
5	SUIT	102166/2016	M/s. Masjid Wa Madrasa Fatimatu Zohra Vs MCGM	Mr. Vijay B. Mishra
6	SUIT	100244/2019	Ramesh Bhogilal Panchal Vs MCGM	V.T. Dubey and Associates
<b>Sub Matter: CHAMBER SUMMONS/0100631/2019</b>				
<b>Sub Matter: CHAMBER SUMMONS/0100261/2019</b>				
<b>Sub Matter: NOTICE OF MOTION/0100510/2019</b>				
7	NOTICE OF MOTION	100510/2019	Ramesh Bhogilal Panchal Vs MCGM	V.T. Dubey and Ass.
<b>( Main Matter SUIT/0100244/2019)</b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
8	CHAMBER SUMMONS	100261/2019	Ramesh Bhogilal Panchal Vs MCGM	V.T. Dubey and Associates
<b>( Main Matter SUIT/0100244/2019)</b>				
9	CHAMBER SUMMONS	100631/2019	Ramesh Bhogilal Panchal Vs MCGM	V.T. Dubey and Associates
<b>( Main Matter SUIT/0100244/2019)</b>				
<b><u>RECORDING EVIDENCE</u></b>				
10	SUIT	101465/2014	AKASHGANGA CO OPERATIVE HOUSING SOCEITY LTD Vs MCGM	ASHOK M. SARAOGI
<b>At 11.00 AM Morning Session</b>				
11	SUIT	101416/2017	Sunil Ramesh Shitap Vs MCGM	Shri D. A. Thorat
<b><u>RECORDING EVIDENCE P.H.</u></b>				
12	SUIT	104486/2007	seema sumant chogle Vs rashmi mandar chogle and 6 ors	VIKAS RELE S R MISHRA 1 TO 3
13	SUIT	102753/2014	MOSES MICHAEL GOMES Vs VELJI BHIMSHI SATRA 2. MCGM	S.K.DUBEY
14	SUIT	100735/2015	Velji B.Satra Vs MCGM	K Andrew
<b><u>DRAFT ISSUES</u></b>				
15	SUIT	100265/2018	Mr. Yogesh Tavaji Gorule Vs MCGM	Suraj Kudalkar
16	SUIT	100266/2018	Mrs. Rema Sankarankutty Nair Vs MCGM	Suraj Kudalkar
<b><u>WRITTEN STATEMENT</u></b>				
17	SUIT	101461/2015 (/0000)	Mahmood Karim So Irshad Ahmed Vs MCGM	Ms V T Dubey and Associates

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
18	SUIT	102938/2019	Govindbhai Laxman Padaya Vs MCGM	V.T. Dubey and Associates
<b>Sub Matter: NOTICE OF MOTION/0104668/2019</b>				
19	NOTICE OF MOTION	104668/2019	Govindbhai Laxman Padaya Vs MCGM	V.T. Dubey and Associates
<b>( Main Matter SUIT/0102938/2019)</b>				
<b><u>NM FOR HEARING</u></b>				
<b>At 2 45 pm Afternoon Session</b>				
20	SUIT	100043/2015	Mr. Zainullah shah mohd. chaudhary Vs MCGM	Rajesh Singh and Associates
<b>Sub Matter: NOTICE OF MOTION/0100443/2016</b>				
21	SUIT	100437/2015	Imtiyaz Ahmad Khan Vs 1.The Asst Engineer L ward 2.MCGM	Shailesh Shukla
<b>Sub Matter: NOTICE OF MOTION/0100828/2015</b>				
22	NOTICE OF MOTION	100828/2015	Mr Imtiyaz Ahmad Khan Vs The Asst Engineer B And F L Ward and Ors	Shailesh Shukla
<b>( Main Matter SUIT/0100437/2015)</b>				
23	NOTICE OF MOTION	100443/2016	Mr Zainullah Shah Mohd Chaudhary Vs MCGM	Rajesh Singh
<b>( Main Matter SUIT/0100043/2015)</b>				
24	NOTICE OF MOTION	103770/2018	Kodotu Veludhan Rajan - Suit St. Suraj Kudalkar No.13431 of 2018 Vs MCGM	
<b>( Main Matter SUIT/0102780/2018)</b>				
25	NOTICE OF MOTION	103811/2018	Kodotu Veludhan Rajan - Suit No.2780 of 2018 Vs MCGM	Suraj S. Kudalkar

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26	SUIT	102780/2018	Kodotu Veludhan Rajan Vs MCGM	Suraj Kudalkar
<b>Sub Matter: NOTICE OF MOTION/0103770/2018</b>				
<b>Sub Matter: NOTICE OF MOTION/0103978/2018</b>				
27	NOTICE OF MOTION	103978/2018	Kodotu Veludhan Rajan - Suit Stamp No.13481 of 2018 Vs MCGM	Suraj S. Kudalkar
<b>( Main Matter SUIT/0102780/2018)</b>				
<b><u>NM REPLYREJOINDER</u></b>				
28	SUIT	101573/2015	Ramjas Shriram Yadav Vs 1. Omkar Yadav 2.MCGM	Ms V.T Dubey and Associates
<b>Sub Matter: NOTICE OF MOTION/0103017/2019</b>				
29	SUIT	100836/2016	Mr. Abdullah Shamshuddin Ansari Vs 1.Asst. Municipal Commissioner 2.The MCGM	A.A. Siddique
<b>Sub Matter: NOTICE OF MOTION/0102282/2016</b>				
30	NOTICE OF MOTION	102282/2016	Abdullah S. Ansari Vs BMC	A. A. Siddiqui
<b>( Main Matter SUIT/0100836/2016)</b>				
31	SUIT	101878/2017	Mr. Aslam Arman Sayyed Vs MCGM	Shri S. K. Dubey
<b>Sub Matter: NOTICE OF MOTION/0102941/2017</b>				
32	NOTICE OF MOTION	102941/2017	Mr. Aslam Arman Sayyed Vs MCGM	Shri S. K. Dubey
<b>( Main Matter SUIT/0101878/2017)</b>				
33	SUIT	100280/2018	1. Shri Arun Nagorao Sangade 2. Smt. Pramila Krupane Gauda 3. Mr. Patel Ramchandra Prabhu Vs MCGM	Shrinivas C. Singh
<b>Sub Matter: NOTICE OF MOTION/0100571/2018</b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
34	SUIT	100319/2018	1.Suhas Chandrakant Kelakar 2.Gorakhnath Choudhary 3.Lalbabu Anant Shah 4.Jaidevi Raju Mirge Vs The Assistant Municipal Commissioner S Ward	Shrinivas C. Singh
35	NOTICE OF MOTION	100571/2018	1. Shri Arun Nagorao Sangade 2. Smt. Pramila Krupane Gauda 3. Mr. Patel Ramchandra Prabhu Vs MCGM	Shrinivas C. Singh
<b>( Main Matter SUIT/0100280/2018)</b>				
36	SUIT	101963/2018	Mr. Ganesh Narayan Nadar Vs MCGM	Shri S. K. Dubey and Mr. Tariq Choudhary
37	NOTICE OF MOTION	102902/2018	Mr. Ganesh Nartya Nadar Suit St. No. 9136 of 2018 Vs MCGM	S.K.Dubey and Tariq Choudhary
38	SUIT	102857/2018	Mr. Mahadev Dinkar Mhaske Vs MCGM	Shri S. K. Dubey and Mr. Mukesh S. Dubey
<b>Sub Matter: NOTICE OF MOTION/0104208/2018</b>				
39	SUIT	102858/2018	Mrs. Reshma Amin Beg Vs MCGM	Shri S. K. Dubey and Mr. Mukesh S. Dubey
<b>Sub Matter: NOTICE OF MOTION/0104175/2018</b>				
40	SUIT	102875/2018	Mr. Omprakash Mohanlal Dwivedi alias Dubey Vs MCGM	Shri S. K. Dubey and Mr. Mukesh S. Dubey
<b>Sub Matter: NOTICE OF MOTION/0104469/2018</b>				
41	NOTICE OF MOTION	104175/2018	Mrs. Reshma Amin Beg Vs MCGM	S. K. Dubey And Mukesh S. Dubey
<b>( Main Matter SUIT/0102858/2018)</b>				

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42	NOTICE OF MOTION	104208/2018	Mr. Mahadev Dinkar Mhaske Vs MCGM	S. K. Dubey And Mr. Mukesh S. Dubey
<b>( Main Matter SUIT/0102857/2018)</b>				
43	NOTICE OF MOTION	104469/2018	Mr. Omprakash Mohanlal Dwivedi alias Dubey Vs MCGM	Shri S. K. Dubey and Mr. Mukesh S. Dubey
<b>( Main Matter SUIT/0102875/2018)</b>				
44	SUIT	100705/2019	Chandrasekaran R. Reddiar Vs MCGM	Shri. S.K. Dubey
<b>Sub Matter: NOTICE OF MOTION/0101360/2019</b>				
45	SUIT	100706/2019	Mr. Daljit Balwant Singh Vs MCGM	Shri. S.K. Dubey
<b>Sub Matter: NOTICE OF MOTION/0101344/2019</b>				
46	SUIT	100707/2019	Mrs. Seema Mahendra Singh Vs MCGM	Shri. S.K. Dubey
<b>Sub Matter: NOTICE OF MOTION/0101345/2019</b>				
47	SUIT	100709/2019	Mr. Ranjit Lakhu Singh Vs MCGM	Shri. S.K. Dubey
<b>Sub Matter: NOTICE OF MOTION/0101346/2019</b>				
48	NOTICE OF MOTION	101344/2019	Mr. Daljit Balwant Singh Vs MCGM	Shri. S.K. Dubey
<b>( Main Matter SUIT/0100706/2019)</b>				
49	NOTICE OF MOTION	101345/2019	Mrs. Seema Mahendra Singh Vs MCGM	Shri. S.K. Dubey
<b>( Main Matter SUIT/0100707/2019)</b>				
50	NOTICE OF MOTION	101346/2019	Mr. Ranjit Lakhu Singh Vs MCGM	Shri. S.K. Dubey
<b>( Main Matter SUIT/0100709/2019)</b>				
51	NOTICE OF MOTION	101360/2019	Chandrasekaran R. Reddiar Vs MCGM	Shri. S.K. Dubey
<b>( Main Matter SUIT/0100705/2019)</b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
52	SUIT	102028/2019	Gama Samarthu Yadav Vs MCGM	V.T. Dubey and Associates
<b>Sub Matter: CHAMBER SUMMONS/0102234/2019</b>				
<b>Sub Matter: NOTICE OF MOTION/0102841/2019</b>				
53	NOTICE OF MOTION	102841/2019	Gama Samarthu Yadav Vs MCGM	V.T. Dubey and Associates
<b>( Main Matter SUIT/0102028/2019)</b>				
54	NOTICE OF MOTION	103017/2019	Ramjas Shriram Yadav Vs 1. Omkar Yadav 2.MCGM	Adv A. A. Siddiqui
<b>( Main Matter SUIT/0101573/2015)</b>				
55	SUIT	103258/2019	Mr. Asif Yusuf Shaikh Vs MCGM	Mrs. Rupali Gond
56	NOTICE OF MOTION	104629/2019	Mr. Asif Yusuf Shaikh Suit St. No. 13409 of 2019 Vs MCGM	Ruapli Gond
57	CHAMBER SUMMONS	102234/2019	Gama Samarthu Yadav Vs MCGM	V.T. Dubey and Associates
<b>( Main Matter SUIT/0102028/2019)</b>				
<b><u>C/S HEARING</u></b>				
58	SUIT	100937/2018	M/s. Indian Steel Corporation Vs MCGM	Shailesh Shukla
<b>Sub Matter: CHAMBER SUMMONS/0100679/2019</b>				
<b>Sub Matter: NOTICE OF MOTION/0102838/2018</b>				
<b>Sub Matter: NOTICE OF MOTION/0102225/2018</b>				
59	SUIT	100938/2018	M/s. Indian Steel Corporation Vs MCGM	Shailesh Shukla
<b>Sub Matter: NOTICE OF MOTION/0102226/2018</b>				
<b>Sub Matter: NOTICE OF MOTION/0102837/2018</b>				
<b>Sub Matter: CHAMBER SUMMONS/0100680/2019</b>				

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60	SUIT	100939/2018	M/s. Indian Steel Corporation Vs MCGM	Shailesh Shukla
<b>Sub Matter: NOTICE OF MOTION/0102841/2018</b>				
<b>Sub Matter: CHAMBER SUMMONS/0100681/2019</b>				
<b>Sub Matter: NOTICE OF MOTION/0102227/2018</b>				
61	NOTICE OF MOTION	102225/2018	M/s. Indian Steel Corporation Vs MCGM	Shailesh Shukla
<b>( Main Matter SUIT/0100937/2018)</b>				
62	NOTICE OF MOTION	102226/2018	M/s. Indian Steel Corporation Vs MCGM	Shailesh Shukla
<b>( Main Matter SUIT/0100938/2018)</b>				
63	NOTICE OF MOTION	102227/2018	M/s. Indian Steel Corporation Vs MCGM	Shailesh Shukla
<b>( Main Matter SUIT/0100939/2018)</b>				
64	NOTICE OF MOTION	102837/2018	M/s. Indian Steel Corporation Vs MCGM	Shailesh Shukla
<b>( Main Matter SUIT/0100938/2018)</b>				
65	NOTICE OF MOTION	102838/2018	M/s. Indian Steel Corporation Vs MCGM	Shailesh Shukla
<b>( Main Matter SUIT/0100937/2018)</b>				
66	NOTICE OF MOTION	102841/2018	M/s. Indian Steel Corporation Vs MCGM	Shailesh Shukla
<b>( Main Matter SUIT/0100939/2018)</b>				
67	CHAMBER SUMMONS	100679/2019	M/s. Indian Steel Corporation Vs MCGM - Applicant - Dhanesh Kantilal Shah	Adv Sachidanand Singh
<b>( Main Matter SUIT/0100937/2018)</b>				
68	CHAMBER SUMMONS	100680/2019	M/s. Indian Steel Corporation Vs MCGM - Applicant - Dhanesh Kantilal Shah	Adv Sachindanand Singh
<b>( Main Matter SUIT/0100938/2018)</b>				



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69	CHAMBER SUMMONS	100681/2019	M/s. Indian Steel Corporation Vs MCGM - Applicant - Dhanesh Kantilal Shah	Adv  Sachidanand Singh
<b>( Main Matter SUIT/0100939/2018)</b>				
<b><u>C/S ARGUMENTS</u></b>				
70	SUIT	101650/2018	Mr. Nanji Devji Shah Vs MCGM	Shri S. K. Dubey and Mr. Mukesh S. dubey
<b>Sub Matter: CHAMBER SUMMONS/0101785/2019</b>				
71	CHAMBER SUMMONS	101785/2019	Mr. Nanji Devji Shah - Applicant Sai Leela Apartments Co op HSG Society Ltd Vs MCGM	Narendra Gharat Adv For Applicant
<b>( Main Matter SUIT/0101650/2018)</b>				
<b><u>REPLY</u></b>				
<b>At 11.00 AM Morning Session</b>				
72	SUIT	100434/2020	Indus Towers Limited Vs MCGM	Link Legal India Law Services
<b><u>MEDIATION REPORT</u></b>				
<b>At 2 45 pm Afternoon Session</b>				
73	SUIT	104360/2013	ARUN N PATIL AND ORS Vs MS GURUDATT CONSTRUCTION CO AND ORS	N K MUDNANEY
<b>Sub Matter: NOTICE OF MOTION/0102946/2014</b>				
<b>Sub Matter: NOTICE OF MOTION/0103898/2019</b>				
74	NOTICE OF MOTION	102946/2014	ARUN NARAYAN PATIL AND ORS Vs MS GURUDATT CONSTRUCTION CO AND ORS	N K MUDNANEY
<b>( Main Matter SUIT/0104360/2013)</b>				
75	NOTICE OF MOTION	103898/2019	Arun Narayan Patil And Ors Vs Ms Gurudatta Construction Co.	Adv
<b>( Main Matter SUIT/0104360/2013)</b>				
<b><u>COMPLIANCE</u></b>				
<b>At 11.00 AM Morning Session</b>				

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76	SUIT	100129/2019	Fine Braiding Works Vs MCGM	Virendra Kumar Maurya
<b>Sub Matter: CHAMBER SUMMONS/0100334/2019</b>				
77	CHAMBER SUMMONS	100334/2019	Fine Braiding Works Vs MCGM - Applicant - Noor Mohd Shaikh	Adv Rameshwar Shatalwar
<b>( Main Matter SUIT/0100129/2019)</b> <b>At 2 45 pm Afternoon Session</b>				
78	SUIT	100232/2017	Mr. Mohammad Shahid Ajaz Ahmed Khan Vs The MCGM	Shri. S.K. Dubey
<b>Sub Matter: NOTICE OF MOTION/0103232/2018</b>				
79	SUIT	100233/2017	Mr. Abdul Karim Gaibee Vs The MCGM	Shri. S.K. Dubey
<b>Sub Matter: NOTICE OF MOTION/0103233/2018</b>				
80	NOTICE OF MOTION	103232/2018	Mr. Mohammad Shahid Ajaz Ahmed Khan Vs MCGM	S.K. Dubey
<b>( Main Matter SUIT/0100232/2017)</b>				
81	NOTICE OF MOTION	103233/2018	Mr. Abdul Karim Gaibee Vs MCGM	S.K. Dubey S.K. Dubey
<b>( Main Matter SUIT/0100233/2017)</b>				